

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

CONTEMPT PETITION NO.170/00094/2019

IN

OA NO.170/00050/2017

DATED THIS THE 23RD DAY OF OCTOBER, 2019

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

1. Gautam Kumar
S/o Siya Saran Singh, age 37 years,
R/o C-80, Block-06, Income Tax Colony,
Jalahalli, Bangalore.

2. Binod,
S/o Shiv Prasad Barnwal, age 36 years,
R/o AS-9, 2nd Floor, Block A,
Durgawadi Housing Society,
Taleigaon, Tiswadi, Goa.

3. Ajay Kumar,
S/o Krishna Singh, age 39 years,
R/o B-5, Income Tax Quarters,
Pundalik Nagar, Porvorim, Goa.

4. Birendra Kumar,
S/o Nakuldeo Prasad Kushwaha, age 36 years,
R/o C-3, New Income Tax Quarter, Gogol,
Housing Board, Margao,
Goa..

5. Gaurav Barjatya,
S/o Padam Jain, age 34 years,
R/o C-87, Block-06, Income Tax Colony,
Jalahalli, Bangalore – 560 013.

6. Pankaj Kumar,
 S/o Ashrit Kumar, age 37 years,
 R/o C-67, Block-05, Income Tax Colony,
 Jalahalli, Bangalore – 560 013.

7. Devendra Dubey,
 S/o Radheshyam Dubey, age 36 years,
 R/o C-102, Block-07, Income Tax Colony,
 Jalahalli, Bangalore – 560013.

8. Ashok Kumar,
 S/o Siyaram Mahto, 36 years,
 R/o C-49, Block-04, Income Tax Colony,
 Jalahalli, Bangalore – 560 013.

9. Pradeep Kumar,
 S/o Deo Narayan Rajak, 37 years,
 R/o C-22, Block-2, Income Tax Colony,
 Jalahalli, Bangalore – 560 013.

10. Pankaj Kumar Mallik,
 S/o Umashankar Mallik, 36 years,
 R/o Q No. 39, CPWD Colony,
 Alto Porvorim, Bardez, Goa.

11. Shiwendra Kumar,
 S/o Basudeo Singh, 39 years,
 R/o A-4, Income Tax Quarters,
 Pundalik Nagar, Porvorim, Goa.

...Applicants

(By Advocate Shri.T C Gupta)

Vs.

1. Rajiv Kumar, Finance Secretary,
 Ministry of Finance, Department of Revenue,
 Government of India,
 New Delhi – 110 001.

2. N Sankran,
 Pr. Chief Commissioner of Income Tax,
 Karnataka & Goa,
 Bangalore – 560 001.

...Respondents

(By Advocate Shri.M.V.Rao, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Shri.M.V.Rao, learned counsel for the respondents submits that Writ Petition No.49498-49509/2019 has been filed before the Hon'ble High Court of Karnataka against our order dated 22.3.2019 in OA No.50/2017. Therefore, CP is dismissed but with liberty. Notices discharged. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh/

Annexures referred to by the Applicant in CP No.170/00094/2019

Annexure C1: Copy of order in OA No.50/2017 dated 22.03.2019

Annexure C2: Copy of the letter dated 23.04.2019

Annexures referred to by applicant in Rejoinder

Annexure C3: Copy of the order dated 19.02.2018 passed by High Court of Rajasthan at Jodhpur in Writ Contempt No.1295/2017

Annexure C4: Copy of the Supreme Court Notice in SLP. No.5002/2018